

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/01651/2019**

**DATED THIS THE 8<sup>TH</sup> DAY OF DECEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Sri Jaishankar. S,  
S/o Sri Shankar Rao S,  
Aged about 34 years  
Working as TRMNTR-II,  
Designation: Keyman,  
SSE/O/P.Way/SRF  
R/ at Chamundeshwari Nilaya,  
1<sup>st</sup> Main, 3<sup>rd</sup> Cross, Right Side,  
Shivamogga District. ....Applicant

( None present for the Applicant)

Vs.

1.The General Manager  
South Western Railway  
Hubli Zone,  
Hubli-580 009..

2. Senior Divisional Personnel Officer  
South Western Railway  
Mysore Division  
Mysore-570 001. ....Respondents

(By Advocate Sri J. Bhaskar Reddy for Respondents)

**O R D E R (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

Nobody has put in appearance on behalf of the applicant, despite the case having been called twice.

2. Even on the earlier date of hearing i.e. 04.11.2020, nobody has appeared on his behalf.

3. Record further reveals that on 18.09.2020 also the applicant remained unrepresented.

4. It appears that the applicant has lost his interest to pursue the present Original Application.

4. Accordingly, the Original Application is dismissed for non-prosecution.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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